

recently in April, 1985 for a period of 3 years from April 1985 to March 1988 has been formulated to give a major thrust to exports as well as encourage efficient import substitution. Steps are also being taken to intensify export promotion activities and commercial publicity in the important markets like USA, France etc., to increase exports of traditional as well as non-traditional products.

#### Import of Agri-Raw Material

1725. DR. G. VIJAYA RAMA RAO : Will the Minister of COMMERCE be pleased to state whether Government propose to review its policies on imports of all agri-raw material (from produce) such as oilseeds, silk, sugar, rubber etc. and ensure self-sufficiency, since 75 per cent of India's population is engaged in agri production ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : The import policy of the Government is under constant review keeping in view the interests of both Consumers and producers.

#### Cases Booked Against Customs Officers by C.B.I.

1726. SHRI V.S. KRISHNA IYER : Will the Minister of FINANCE be pleased to State :

(a) the number of cases booked against customs officials by the C.B.I. since January 1985; and

(b) whether the statements of assets of the customs officers are obtained regularly ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Collectors of Customs, Bombay, Madras, Calcutta, Cochin and Delhi have reported that four cases have been booked against Customs Officials by C.B.I. since January, 1985.

(b) Group 'A' and 'B' officers are required to submit Immovable property returns annually in accordance with the

provisions in the C.C.S. (Conduct) Rules, applicable to Central Government employees.

#### Anti-Pollution Machines for NTC Mills

SHRI RAMSWAROOP RAM : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether Government have purchased 'anti-pollution' machines for National Textiles Corporation mills ;

(b) the amount involved in this deal ;

(c) whether these machines are not being utilised :

(d) if so, the reasons for purchasing those machines and the persons or officers involved in this deal ; and

(e) whether Government have any proposal to constitute an enquiry in this affairs ;

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) (a) and (b) No, Sir. However, NTC (WBAB&O) Ltd., Calcutta had purchased 3600 such devices at a cost of Rs. 91.18 lakhs.

(c) Out of 3600 units, 609 units have been installed in the mills under the National Textile Corporation (WBABO) Ltd. Remaining machines are not being utilised.

(d) The purchases were made with the approval of Board of Directors of NTC (WBAB&O) for dealing with atmospheric pollution.

(e) NTC holding Company has been asked to take appropriate action.

#### Internal and External Debts for the Country

1729. DR. G. VIJAYA RAMA RAO : Will the Minister of FINANCE be pleased to state the total internal and external